

**Corruption Charges against F.C.I. Authorities in West Bengal**

3653. SHRI INDRAJIT GUPTA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have received any complaints on behalf of the public regarding corruption by the Food Corporation of India authorities at Bolpur and Suri in Birbhum district. West Bengal; and

(b) If so, the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) The allegations are under investigation.

**Mining Allowance to Workers of Barsua Iron Mines, Orissa.**

3654. SHRI DINEN BHATTACHARYYA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether mining allowance is not being paid to the workers of Barsua Iron Mines, Orissa;

(b) If so, the reason thereof; and

(c) the steps taken by Government to pay mining allowance to the Barsua Iron Mines' workers ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANGALAM) : (a) to (c). In terms of an agreement entered into between the Management and the Unions functioning in the mines recommendations of Steel Wage Board for steel industries were extended to workers of

Barsua Iron Mines with effect from 1-1-1967. The mining allowance has been discontinued with effect from 1-1-1967 in terms of the said Agreement.

There is no proposal to grant mining allowance to the workers.

**Exemption from Coal Mines Provident Fund Scheme to Workers in N. C. D. C.**

3655. SHRI DAMODAR PANDEY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware that large number of workmen working in National Coal Development Corporation have been exempted from the provisions of Coal Mines Provident Fund Scheme, and

(b) if so, how these workmen will be benefited with the Family Pension Scheme, 1971 and the efforts Government are making to bring them under the purview of this Scheme ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : The administration of the Coal Mines Provident Fund is the concern of the Board of Trustees, Coal Mines Provident Fund set up under the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948 and is not the direct concern of the Central Government, The Coal Mines Provident Fund authorities have reported as follows:—

(a) The following categories of the employees of National Coal Development Corporation are now excluded from the scope of the Coal Mines Provident Fund Scheme.

(i) Who are under conditions of service similar to those obtaining in railway establishments;

(ii) Who are under conditions of service which entitle them to pension under Civil Rules.

(iii) Who are under conditions of service drawn up by the National Coal Development Corporation.

(b) The question of bringing the aforesaid categories of workers within the purview of the Coal Mines Provident Fund Scheme with a view to enabling them to get the benefits of the Coal Mines Family Pension Scheme, 1971 is under examination.

#### **Cotton Agmarked for Quality Supply to Mill Consumers**

3656. SHRI PILOO MODY : Will be Minister of AGRICULTURE be pleased to state :

(a) the cotton varieties and the number of cotton bales Agmarked with Red Label and Black Label separately in each State for the last three years; and

(b) the steps Central and State Governments have taken and propose to take further to get more and more cotton Agmarked to guarantee quality produce to mill consumers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). The information is being collected and will be placed on the table of the Sabha.

#### **Central Assistance for Rural Unemployment Scheme in Chandigarh**

3657. SHRI A. N. VIDYALANKAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Chandigarh Administration has collected any figures to indicate the extent of rural unemployment ;

(b) the measures proposed to be taken to meet the problem of rural unemployment; and

(c) the funds sanctioned for this object ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) to (c). The Chandigarh Administration has reported that 200 rural families are unemployed or under-employed and has proposed to create employment for 200 persons at the rate of one person per family through some afforestation and soil conservation projects. The total cost of the proposed projects is Rs. 7.50 lakhs for the three years 1971-74. A sum of Rs. 2.60 lakhs has already been sanctioned by the Central Government for the year 1971-72.

#### **Unemployment amongst Chandigarh Oustees**

3658. SHRI A. N. VIDYALANKAR : Will the Minister of LABOUR AND REHABILITATION be pleased to state the number of persons who had been rendered unemployed or under-employed out of the total numbers of oustees from the lands acquired for building up the city of Chandigarh?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHA DILKAR) : No specific cases have come to the notice of the Chandigarh Administration in which persons were rendered unemployed or under-employed owing to their land being acquired. The oustees had been duly compensated for the acquisition of their land.

#### **Lignite Deposits in Kutch**

3659. SHRI YAMUNA PRASAD MANDAL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether deposits of lignite have been found recently in the Kutch area;